

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No. 4  
IA/711(AHM)2021  
in  
CP(IB) 342 of 2020

**Order under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on 25.10.2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**


For the Applicant : Mr. Vishal Dave, Adv.  
For the Respondent :

**ORDER**

Application filed by one of the claimant seeking direction against the Resolution Professional for admission of its claim. Issue notice to Resolution Professional.

List the matter for further consideration on 26.11.2021.

  
**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**